NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 26/(MAH)/2016 CA No.

CORAM:

Present: SHRI SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE PARTIES: Mr. Namdev Sattaupa Patil

Shri Vaijanath Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
(13/	ABHAY	ADV. FOR PETITIONER	13 valla
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	Vijey Budgujer	for 80.223	A.

ORDER

C.P. No. 26/241/NCLT/MB/MAH/2016

At request of the Petitioner Counsel, ten days time is granted for filing objections on the valuation report dated 23.01.2017.

List this matter on 10.03.2017.

Sd/-**B.S.V. PRAKASH KUMAR** Member (Judicial).